purposes of payments of Compensatory and House Rent Allowances to Central Government employees; and

(b) if so, from what date?

The Deputy Minister of (Shri B. R. Bhagat): (a) and (b). No, Sir. The Government have not taken any such decision.

Shri S. M. Banerjee: May I know whether the population of these places does not warrant upgradation?

The Minister of Finance (Shri T. T. Krishnamachari): This is a matter of expression of opinion, which I do not propose to answer.

Shri Tangamani: In view of the fact that according to the 1951 census, the population of Madras city is over a million and in view of the fact that for the purpose of bank employees Madras city is placed under A class, will Government consider the position and upgrade the Madras city?

Shri T. T. Krishnamachari: It does not arise.

Shri Anthony Pillai: May I know whether the Finance Minister attended a meeting in January last at which he gave an assurance to the Central Government employees that he would consider sympathetically the question of upgrading Madras city to A class, in view of the fact that the recent census of 1951 showed that Madras had a population of about 14 lakhs and also taking into consideration the recommendation of the Central Pay Commission that any city with over 10 lakhs population should be upgraded to A class?

Shri T. T. Krishnamachari: In view of the fact, Sir, that I did not see the hon. Member at that meeting, I do not think there is any room for him to draw any presumptions therefrom.

Shri C. D. Pande: May I know whether apart from population there should be other criteria for fixing the grades of stations, because there are certain hill-stations like Simla, Naint Tal, Darjeeling, Ooty etc. where the cost of living is higher than stations like Bareilly and Haldwani, and bet according to population they are B Class stations?

Shri T. T. Krishnamachari: My friend is asking for a dowry before the bride has been fixed.

Shri Tangamani: The Central Pay Commission has recommended placing cities having a population of one million in class A. Delhi and Madras are placed under Class A for the benefit of the bank employees. Under the circumstances, will the Government consider the question of upgrading the city of Madras for the purpose of payment of compensatory and house rent allowances to Central Government employees?

Mr. Speaker: The hon. Member is trying to argue out this matter. The hon. Minister must have considered all this

Shri Anthony Pillai: Sir, I rise on a point of personal explanation. The hon. Finance Minister stated that I was not present at that meeting. I was present and it was Shri T. T. Krishnamachari who was late for the meeting.

Shri T. T. Krishnamachari: I do not remember to have seen the hon. Member at the meeting.

Mr. Speaker: The hon. Minister might not have noticed. We will go to the next question.

Report of the Commissioner for Scheduled Castes and Scheduled Tribes

\*551. Shri Siddlah: Will the Minister of Home Affairs be pleased to state:

(a) whether the Commissioner for Scheduled Castes and Scheduled Tribes made a recommendation to Government to create a seventh region comprising Punjab, Uttar Pradesh, Delhi and Himschal Pradesh and so appoint a Regional Commissioner, for the same: and

(b) if so, the action taken in this regard?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes:

(b) A post of Assistant Commissioner for Scheduled Castes and Scheduled Tribes for this region has been created and an officer has been appointed to it.

**Shri Siddiah:** May I know why there was enormous delay in creating this region and appointing an officer?

Shrimati Alva: There was no enormous delay. As soon as it came to our notice and the demand was made, we have appointed this officer.

Shri R. S. Arumugam: May I know what are the functions of Regional Commissioners for Secheduled Castes and Scheduled Tribes?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Their functions are to assess the progress achieved in the implementation of the development schemes for the welfare of Scheduled Castes and Scheduled Tribes included in the Second Five Year Plan.

Shri Thimmalah: What is the existing number of Regional Assistant Commissioners, and may I know how many of them belong to Scheduled Castes and Scheduled Tribes?

Shrimati Alva: 16 are there just now, but I have not got the information for the second part of the question, how many belong to Scheduled Castes.

Shri B. S. Murthy: May I know whether any more regions are to be created?

Shri Datar: There will be in all 16 offices of Assistant Regional Commissioners corresponding broadly to the areas of States.

Mr. Speaker: The hon. Member wanted to know whether any more are to be created.

Shri Datar: As present we have only 9 and there will be 16 after a few months. Mr. Speaker: So there will be an increase of 7.

Shri Palaniandi: May I know whether any reports are received from the Regional Commissioners, and whether the Minister would be pleased to place them on the Table of the House?

Shri Datar: So far as the report is concerned, a report is given by the Commissioner for Scheduled Castes and Scheduled Tribes under whom the Assistant Commissioners work. That report of the Commissioner for Scheduled Castes and Scheduled Tribes is presented here.

अनुसचित आदिम जातियों का विकास

\* ४४२ श्री जांगड़े: क्या गृट्-कार्य मंत्रीयहबताने की क्रमा करेंगे कि:

- (क) मध्य प्रदेश में सन् १६४६-५७ में धनुपूर्वित धार्यम जातियों के सर्वतोमुखी विकास के लिखे सामुदायिक परियोजना के धन्तर्गत विकास खण्डों के लिखे कितनी राघि मंत्रूर की गई धीर उसमें से कितनी खर्च हुई; धीर
- (ख) बिलासपुर जिले के उनरोड़ा-पोंडी विकास खण्ड के लिए कितनी राशि मंजूर की गई भीर उस में से बस्तृतः वितनी सर्च हुई ?

गृह-कार्य उरामंत्री (श्रीमती झालवा):
(क) तथा (ख). गत वर्ष भूतपूर्व मध्य प्रदेश
के भादिम जाति क्षेत्रों के साथ बहु-उर्देशीय
विकास सण्डों के लिए ४.७५ लाख रुपये,
भूतपूर्व मध्य भारत के ऐसे ही थे सब्बों के
लिये २.२५ लाख रुपये।

Mr. Speaker: Hon. Ministers may know that I do not insist upon Ministers, who have not yet got accustomed to speak and make themselves understood in Hindi to answer questions in Hindi. They are at liberty to give their answers in English.